

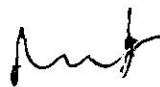
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF NIHON ACCESS INDIA
PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Nihon Access India Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	04 December 2017
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, NCT of Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999HR2017PTC071716
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	243-245, JMD Megapolis, Sohna Road, Sector-48, Gurgaon -122018
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	27 th September 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Anil Rustgi IBBI Registration no.: IBBI/IPA-002/IP-N00683/2018-19/12382 Address: H.No-524, Tower-6, H E W O-1, Sector-56, Gurgaon, Haryana, 122011 Mail ID: anil_rustgi@yahoo.co.in Phone no.: 9873333343
8.	LAST DATE FOR SUBMISSION OF CLAIMS	27 th October 2021

Notice is hereby given that Nihon Access India Private Limited has commenced voluntary liquidation on 27th September 2021.

The stakeholders of Nihon Access India Private Limited are hereby called upon to submit a proof of their claims, on or before 27th October 2021, to the liquidator at the address mentioned against item 7.



The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Anil Rustgi
(Voluntary Liquidator)

Date: 27th September 2021

Place: Gurgaon